

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 143/MP/2024

Subject : Petition under Section 79 of the Electricity Act, 2003 read with Regulations 57 & 58 of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2023.

Petitioner : NTPC Limited

Respondent : NLDC and 49 others

Date of Hearing : **31.7.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Himani Dutta, Advocate, NLDC
Shri Anand K. Ganesan, Advocate, MSEDCL
Ms. Sneha Singh, Advocate, MSEDCL
Ms. Rohini Prasad, Advocate, Bihar Discoms
Ms. Ashika Ranjan, Advocate, Bihar Discoms
Ms. Anupama Jha, Advocate, Bihar Discoms
Ms. Ipsita Parida, Advocate, Bihar Discoms
Ms. Anusha Nagarajan, Advocate, TNPDC
Shri Rahul Ranjan, Advocate, TNPDC
Shri Sayandeep Chakraborty, Advocate, TNPDC
Shri Ravin Dubey, Advocate, MPPMCL
Shri Aditya Ajay, Advocate, BRPL and BYPL
Ms. Mahima Kaur, Advocate, BRPL and BYPL

Record of Proceedings

In view of the adjournment request circulated by the learned counsel for NTPC seeking adjournment on account of the non-availability of the arguing counsel, the Commission adjourned the hearing of the matter.

2. The Petition shall be listed for hearing on **17.11.2026**.

By order of the Commission

**Sd/-
(T. D. Pant)
Joint Chief (Law)**

